

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

217. C.P. (IB)/1101(MB)2021

**IN THE MATTER OF**

KADKOMP SYSTEMS PRV LTD

U/s 10 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 05.02.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Yahya Batatawala (PH)

For the Respondent:

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**ORDER**

The Ld. Counsel for the Petitioner prays for time to file the checklist. Prayer is allowed. Adjourned to **13.02.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)